IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERAB AD BENCH

AT HYDERABAD

O.A.No.1484/96

Date of Order: 20.12.96

BETWEEN:

- 1. J.Bapunaidu
- 2. P.Samudralu
- 3. M.Lakshmana Rao
- 4. K.Appa Rao
- 5. P.Appa Rao

. Applicants

AND

- Union of India, rep. by its Secretary. Ministry of Defence, New Delhi.
- 2. The Chief of Naval Staff, Naval Head Quarters, New Delhi.
- The Flag Officer Commanding in Chief, Eastern Naval Command, Naval Bade, Visakhapatnam.
- 4. The General Manager, Naval Armament,
 Depot, Visakhapatnam. .. Res

... Respondents.

Counsel for the Applicants

.. Mr.P.B.Vijaya Kumar

Counsel for the Respondents

.. Mr.K.Bhaskara Rao

CORAM:

HON'BLE SHRIR.RANGARAJAN : MEMBER (ADMN.)

HON BLESSHRI) B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT -

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.P.B.Vijaya Kumar, learned counsel for the applicants and Mr.Sunil Kumar for Mr.K.Bhaskara Rao, learned standing counsel for the respondents.

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- There are five applicants in this OA. They pray for a 2. direction to the respondents to rectify the mistake with regard to the dates of birth of the applicants and correct the same in terms of the dates of birth recorded in the Army discharge certificate and consequently continue them in service and with all consequential and attendant benefits.
- It is seen from the letter No.CE/2069/DB, dt. 2.7.96 3. that R-2 has been addressed by R-3 in this connection. stated that the reference above is not yet disposed of view of the above the only direction that can be given is that R-2 should dispose of the reference made to him vide the letter quoted above in accordance with the law within a period of two months from today.

The OA is ordered accordingly. No costs.

(B.S. JAI PARAMESHWAR)

Member (Judl.)

(R.RANGARAJAN Member (Admn.)

Dated: 20th December, (Dictated in Open Court)

sd

D.A.1484/96

Copy to:

- 1. The Secretary, Min. of Defence, New Delhi.
- 2. The Chief of Naval BakaStaff, Naval Head Quarters,
- 3. The Flag Officer, Commanding in Chief, Eastern Naval Command, Naval Base, Visakhapatnam.
- 4. The General Manager, Naval Armament Depet, Visakhapatnam.
- 5. One copy to Mr.P.B.Wijaya Kumar, Advecate, CAT, Hyderabad.
- 6. One copy to Mr.K. Shaskara Rae, Addl.CGSC,CAT, Hyderabad.
- 7. One capy to Library, CAT, Hyderabad.
- 8. One duplicate copy.

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THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERAS O BENCH HYDERAS O

THE HON'BLE SHRI R.RA,NGARA SAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHUWR: M(J)

DATED: 20/12/96

THEMBOOK SPICE

R.A./C.P/M.A.No.

0.A.NO. 1484/86

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLIWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
GROERED/REJECTED.
NO GROER AS TO COSTS.

II COURT

YLKR

केन्द्रोय प्रशासनिक अधिकरण Central Administrative Tribunal शिखण /DESPATCH

28 DEC 1996 /2

हैंदराबाद न्यायपीठ HYDEKABAD BENCH